

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.3601
ANSWERED ON 21.12.2015**

CHANGES IN CRZ RULES

**3601. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI P. KARUNAKARAN:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Kerala with regard to the relaxation of CRZ rules for the development of tourism in the State;**
- (b) if so, the details thereof;**
- (c) whether the Government has made any assessment in this regard; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (d): This Ministry is not in receipt of any proposal from the State Government of Kerala with regard to the relaxation of CRZ rules for the development of tourism in the State.

However, some of the Coastal States/Union Territory Administrations have expressed concern over developing tourism infrastructure along the coast in the wake of existing Coastal Regulation Zone and have sought rationalization of the same. The Ministry of Tourism has referred the matter to Ministry of Environment, Forests & Climate Control.
